

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 784/92.
(M.A.972/92)

Date of Order: 11-9-92.

ween:

B.Jagannadham
B.Vara Prasada Rao Naidu.

and,

.. Applicants.

1. Additional Director General,
Armed Postal Services,
Army Headquarters,
New Delhi.-66.
2. Branch Recruiting Officer,
Branch Recruiting Office,
No.6-20-15, East Point Colony,
Visakhapatnam-23.A.P.
3. The Superintendent of Post Offices,
Parvatipuram Division,
Parvatipuram-532502, Vijayanagaram Dist.

.. Respo^ndents.

For the Applicants: Mr.K.K.Chakravarthy, Advocate

For the Respondents: Mr.N.V.Raghava Reddy, Addl.CGSC.

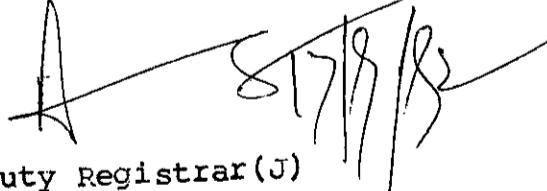
CORAM:

THE HON'BLE MR.T.CHANDRASEKHAR REDDY: MEMBER(JU11)

The Tribunal made the following Order:-

O.A.736/92, which is similar to this O.A. is ordered to be listed for admission hearing after the counter of the Respondents and rejoinder of the applicant therein is filed. Hence in this case also issue notice before admission to the Respondents for filing counter and list the case along with O.A.736/92. In the said O.A.736/92 this Bench has passed interim orders stating that any selections made are subject to the outcome of the said O.A. Hence in this O.A.also we direct that if any selections are made, the same will be subject to the outcome of the result in this O.A.

M.A.972/92 filed seeking permission to file single O.A. is ~~allowed~~ allowed.


Deputy Registrar (J)

To

1. The Additional Director General,
Armed Postal Services, Army Headquarters, New Delhi-66
2. The Branch Recruiting Officer, Branch Recruiting Office,
No.6-20-15, East Point Colony, Visakhapatnam-23.A.P.
3. The Superintendent of Post Offices, Parvatipuram Division,
Parvatipuram-532 502, Vijayanagaram Dist.
4. One copy to Mr.K.K.Chakravarthy, Advocate, 16-9-749/41;
Rece Course Road, Old Malakpet, Hyderabad-36.
5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC.CAT.Hyd.
6. One spare copy.

DVM.

TYPED BY

COMPARED BY

CHECKED BY

APPROVED

IN THE CENTRAL ADMINISTRATIVE
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIA

AND

THE HON'BLE MR. T. CHANDRASEKHAR R
MEMBER

AND

THE HON'BLE MR. C. J. ROY : MEMBER

Dated: 11 -9 - 1992

ORDER / JUDGMENT

R.A./C.A./M.A. No 972/92

in

O.A.No. 784/92

T.A.No.

(W.P.NP)

Admitted and interim directions
issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A.Ordered / Rejected

No orders as to costs.

pvm.

